

DAILY WISE OBJECTION LIST (PETITION , APPLICATION , ADDITIONAL DOCS ETC) Scrutiny Date From 04.08.2022 to 21.08.2022

Sr No.	Date Of Filing	Case Type	Dairy No.	Main Case No.	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	07-03-2022	Company Petition IB (IBC)	710102018262022		SBL CONSTRUCTION PRIVATE LIMITED VS FUTECH SHELTERS PRIVATE LIMITED	IBC Under Sec 9	10-08-2022	25rs advocate welfare has been misplaced, (paste on blank side of vakalatnama)	M.ANIL KUMAR
2	30-01-2021	Company Appeal(Companies Act)	710102008342021		BLUEBEN BUILDERS & DEVELOPERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	10-08-2022	Master index missed in 1st volume ,E stamp missed with supporting affidavit and no notarize,true copy missed in annexure	TARUN SAINI & ASSOCIATES
3	03-05-2022	Company Petition IB (IBC)	710102034782022		STATE BANK OF INDIA VS L.R. BUILDERS PRIVATE LIMITED	IBC under Sec 7	10-08-2022	page:369, 486, 490, not clear,	MITAL AND MITAL
4	07-05-2022	Company Petition IB (IBC)	710102036242022		SHRI RAJ KAPOOR L.P GUPTA VS AMARTECH CONVERGENCE INDIA PRIVATE LIMITED	IBC Under Sec 9	17-08-2022	master data missed,	Uday Bedi
5	12-05-2022	Company Appeal(Companies Act)	710102037852022		SHRI RAJ KAPOOR L.P GUPTA VS AMARTECH CONVERGENCE INDIA PRIVATE LIMITED	Sec 252 (1)	08-08-2022	Pgs not clear 88,89,97,98,99	NIRBHAY KUMAR & ASSOCIATES
6	13-05-2022	Company Appeal(Companies Act)	710102038162022		SHRI RAJ KAPOOR L.P GUPTA VS AMARTECH CONVERGENCE INDIA PRIVATE LIMITED	Sec 252 (3)	05-08-2022	Master index missed in 1st volume	PRINCE
7	24-05-2022	Company Appeal(Companies Act)	710102041352022		SHRI RAJ KAPOOR L.P GUPTA VS AMARTECH CONVERGENCE INDIA PRIVATE LIMITED	Sec 252 (1)	12-08-2022	Company master data missed	AKSHAT GUPTA
8	29-05-2022	Company Petition IB (IBC)	710102043462022		STATE BANK OF INDIA VS RAJESH KUMAR	Section 95(1)	10-08-2022	affidavit back dated page:19-21, etc	SIDDHARTH SANGAL
9	29-05-2022	Company Petition IB (IBC)	710102043422022		STATE BANK OF INDIA VS SH. SRIVATS RATHI (PERSONAL GUARANTOR OF CORPORATE DEBTOR-RATHI ISPAT LIMITED)	Section 95(1)	10-08-2022	court fee and advocate welfare has been misplaced (paste on blank side of vakalatnama)etc,	MITAL AND MITAL
10	28-05-2022	Company Petition IB (IBC)	710102043172022		STATE BANK OF INDIA VS R.C. GUPTA	Section 95(1)	10-08-2022	court fee and advocate welfare has been misplaced (paste on blank side of vakalatnama)etc,	MITAL AND MITAL

18	30-06-2022	Company Petition IB (IBC)	710102051112022		VINAY KUSHWAHA VS UNIBERA DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	16-08-2022	master index and volume wise index not attached with volume wise index, page:823, 826, 830, 834-836, 838, 840, 844, 848-849, 862, 986, 1409, 1413, 1467, 1468, 1528-1531, 1630, 1632, 1635, 1722, 1727, 1745, 1748, 1828, 1849-1851, 1892, 1929-1942, 1947, 1961,1971, 1975, not clear, page:1311, 1313, 1319, cut, page:1393, 1535 missed, page:1588 blank, pagE:1992 missed, page:2040,2041, 2067, 2078, not clear, page:2130cut, 2147, 2157--2158, 2161, 2219-2221, 2226-2229, 2231-2234, 2236-2237, not clear, page 2240 cut	Ricky
19	05-07-2022	Company Appeal(Companies Act)	710102052532022		VINAY KUSHWAHA VS UNIBERA DEVELOPERS PRIVATE LIMITED	Sec 252 (3)	17-08-2022	Pg no 290, 291 missed and pg no 292 to 294 missed in master index	Shivam
20	08-07-2022	Company Petition IB (IBC)	710102053332022		IDBI BANK LIMITED VS MOHIT ARORA	Section 95(1)	10-08-2022	"court fee and advocate welfare has been misplaced (paste on blank side of vakalatnama)etc,	SANJAY BAJAJ
21	07-07-2022	Company Petition IB (IBC)	710102053312022		IDBI BANK LIMITED VS SANGITA ARORA	Section 95(1)	10-08-2022	"court fee and advocate welfare has been misplaced (paste on blank side of vakalatnama)etc,	SANJAY BAJAJ
22	08-07-2022	Company Petition IB (IBC)	710102053342022		IDBI BANK LIMITED VS RAM KISHORE ARORA	Section 95(1)	10-08-2022	court fee and advocate welfare has been misplaced (paste on blank side of vakalatnama)etc,	SANJAY BAJAJ
23	07-07-2022	Company Petition IB (IBC)	710102053132022		KISHORE BORA VS NAMAN BROADCASTINGS ANDTELECOMMUNICATIONS PRIVATE LIMITED.	IBC under Sec 7	17-08-2022	welfare missing	Deepak Garg
24	09-07-2022	Company Petition IB (IBC)	710102053862022		EDELWEISS ASSET RECONSTRUCTION COMPANYLIMITED VS ANUSHA ENGINEERING CONSULTANTS ANDCONSTRUCTION PRIVATE LIMITED	IBC under Sec 7	10-08-2022	court fee and advocate welfare has been misplaced (paste on blank side of vakalatnama)etc,	Vidhisha Haritwal
25	13-07-2022	Company Petition IB (IBC)	710102054642022		STAR CAPITAL MANAGEMENT LIMITED VS ANUSHA ENGINEERING CONSULTANTS ANDCONSTRUCTION PRIVATE LIMITED	IBC Section 59	10-08-2022	court fee and advocate welfare has been misplaced (paste on blank side of vakalatnama)etc,	ASHISH

26	15-07-2022	Company Appeal(Companies Act)	710102056122022		STAR CAPITAL MANAGEMENT LIMITED VS ANUSHA ENGINEERING CONSULTANTS ANDCONSTRUCTION PRIVATE LIMITED	Rule 11 of NCLT,Sec 252 (3)	10-08-2022	No sign in every pgs of petition,pgs in hindi 68 to 71,77 to 80,pgs missed 159 to 168, pg no 216 repeated,wrong pagination after pg no 332, pg no 346 missed,e stamp missed with supporting affidavit,wrong income tax advance service serve to delhi dcit cell delhi high court, separate index missed of vol 2 &&& 3, council detail &&& sign missed in master index, true copy sign missed in annexures	Shefali Gupta
27	16-07-2022	Company Petition IB (IBC)	710102057162022		ARCHANA GUPTA VS UNION BANK OF INDIA LIMITED	Section 94(1)	18-08-2022	page:171-173 merge with volume 2	Purnendu Kumar Sarangi
28	16-07-2022	Company Petition IB (IBC)	710102057092022		RAKESH GUPTA VS UNION BANK OF INDIA LIMITED	Section 94(1)	17-08-2022	page:392-395, 398, 399, dim, vol-4 index or merge, etc	Purnendu Kumar Sarangi
29	27-07-2022	CP(AA) Merger and Amalgamation(Companies Act)	710102060562022		ESAREM TECHNOLOGIES PRIVATE LIMITED VS UNION BANK OF INDIA LIMITED	Rule 11 of NCLT,Sec. 230-232 - Second Motion	17-08-2022	pg no 145 not clear, remove rule 11 application from dms, paste welfare and court fees in blank space on vakaltnama,	ASHISH
30	26-07-2022	Company Petition IB (IBC)	710102060192022		BUCKS MARKETING PRIVATE LIMITED-THROUGH LIQUIDATOR VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	IBC Section 59	10-08-2022	brief of synopsis and list of dates not mention in pdf, page:176 not clear, wrong section and case type wrong, contact to registry,etc	Mansij
31	26-07-2022	Company Petition IB (IBC)	710102060252022		RUDOLF SALES PRIVATE LIMITED(THROUGH LIQUIDATOR) VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	IBC Section 59	10-08-2022	brief of synopsis and list of dates not mention in pdf, page:170, 176 not clear, wrong section and case type wrong, contact to registry,etc	Mansij
32	24-07-2022	Company Petition IB (IBC)	710102059732022		M/S HUKUM CHAND FABRICS PRIVATE LIMITED VS M/S BEE K BEE PRINTS PRIVATE LIMITED	IBC Under Sec 9	10-08-2022	court fee and advocate welfare has been misplaced (paste on blank side of vakalatnama)etc, petition every pages sign missed,	GAURAV

33	26-07-2022	Company Petition (Companies Act)	710102060312022		CANARA BANK VS ABAN OFFSHORE LIMITED	Sec. 245	17-08-2022	Council detail &&& sign missed in index, sign missed in synopsis/list of dates &&& events, e stamp missed with supporting affidavit, MoA &&& AoA and company master data missed of respondent, upload only final petition and proof of service, remove extra document	MATHUR
34	27-07-2022	Company Petition (Companies Act)	710102060742022		MR. RISHIPAL SINGH VS SHANI CORPORATION LIMITED	Sec. 241(1), Sec. 242(4)	18-08-2022	advance service missed, paste court fees in blank space on vakaltnama	VISHRUT JAIN
35	30-07-2022	CA(A) Merger and Amalgamation (Companies Act)	710102062202022		VALERIAN MANAGEMENT SERVICES PRIVATE LIMITED VS SHANI CORPORATION LIMITED	Sub-section (I) of section 230	18-08-2022	sign missed on true copy stamp in annexures, pgs in hindi 173, pgs not clear 430,431,533,539,597,918 pgs missed 570,571, small font 815 to 817, valuation report missed	Sanjay
36	29-07-2022	Company Petition IB (IBC)	710102061812022		ROADWINGS INTERNATIONAL PVT LTD VS CONTAINER CORPORATION OF INDIA LIMITED	IBC Under Sec 9	17-08-2022	page:141, 152-153, not clear, etc	Abhishek Swarup
37	29-07-2022	Company Petition IB (IBC)	710102061922022		STATE BANK OF INDIA VS SCHON ULTRAWARES PRIVATE LIMITED	IBC under Sec 7	17-08-2022	page:61-62, cut, page:204, 245, 440-443, true copy sign missed, &"Court fee and advocate welfare has been misplaced (paste on blank side of vakalatnama)etc, &"	Atul Sharma
38	29-07-2022	Company Petition IB (IBC)	710102061872022		AAROH FINANCE AND INVESTMENTS PRIVATE LIMITED VS SCHON ULTRAWARES PRIVATE LIMITED	IBC Section 59	17-08-2022	page:69-71, 74-79, 99-100, pages are dim and not clear, etc(true typed copy required)	Sanyam Goel
39	31-07-2022	Contempt Petition (Companies Act)	710102062282022		MANILA RESORTS PVT. LTD. VS SCHON ULTRAWARES PRIVATE LIMITED	Sec 425	08-08-2022	case type wrong and main case not link	SUMEDHA
40	03-08-2022	Company Petition IB (IBC)	710102062862022		PRIYANKA JAIN VS MASCOT OVERSEAS PRIVATE LIMITED	IBC under Sec 7	10-08-2022	form 2 not merge into pdf, all pdf not clear, contact to registry, etc	AMAR KHERA
41	03-08-2022	Contempt Petition (IBC)	710102063002022		M/S TECHMATE INDUSTRIES VS RETAIL KART SOLUTION PRIVATE LIMITED	Sec 12(2)	05-08-2022	wrong section and case type wrong need to file IA, etc	Ruchir Batra

42	02-08-2022	Company Petition IB (IBC)	710102062652022		AGEO TECHNOLOGIES PRIVATE LIMITED VS RETAIL KART SOLUTION PRIVATE LIMITED	IBC Section 59	08-08-2022	PETITION EVERY PAGES SIGN MISSED, advocate welfare and court fee has been misplaced,(KARAN MALHOTRA
43	03-08-2022	Company Petition IB (IBC)	710102063052022		LARSEN AND TOUBRO LIMITED VS IREO VICTORY VALLEY PRIVATE LIMITED	IBC Under Sec 9	08-08-2022	brief of synopsis missed, page:113-114, advocate welfare and court fee has been misplaced,(ANAND
44	03-08-2022	Company Appeal(Companies Act)	710102063252022		LARSEN AND TOUBRO LIMITED VS IREO VICTORY VALLEY PRIVATE LIMITED	Sec 252 (3) - By Government Body	10-08-2022	Wrong section select,list of dates &&& events missed,	Ashutosh Ranjan
45	04-08-2022	Company Petition IB (IBC)	710102063402022		D R POLYMER PVT LTD VS UM AUTOCOMP PRIVATE LIMITED	Application under any other provisions-IBC	18-08-2022	main case not link section wrong according your pdf memo party missed in index and in application need to sign on every pages on application Pg- 6 not clear	GAURAV
46	05-08-2022	Company Petition IB (IBC)	710102063922022		SBI GLOBAL FACTORS LIMITED VS AKS ELECTRICALS AND ELECTRONICS LIMITED	IBC under Sec 7	10-08-2022	page:71, 107, not clear, form 2 or irp not mention with registration certificate missed, etc	Mr. jitendra kumar
47	05-08-2022	Company Petition IB (IBC)	710102064042022		SS COMMOALE PRIVATE LIMITED VS VIPUL LIMITED	IBC under Sec 7	10-08-2022	irp registration certificate missed, advocate welfare and court fee has been misplaced (paste on blank side of vakalatnama) etc	Sandeep
48	04-08-2022	Company Petition IB (IBC)	710102063562022		LIVERPOOL SCHOOL OF TROPICAL MEDICINEINDIA PRIVATE LIMITED VS VIPUL LIMITED	IBC Section 59	10-08-2022	page:56-59, 74-76, 81-82, 141, pages are dim, true copy sign missed on every pages of annexures,etc	RAVI SHARMA
49	04-08-2022	Company Petition (Companies Act)	710102063692022		ANANYA OUTSOURCING SERVICES PRIVATELIMITED VS THE REGISTER OF COMPANIES NEW DELHI	Sec 252 (3) - By Government Body	12-08-2022	Wrong case type &&& wrong section select,brief synopsis/list of dates &&& events missed,e stamp missed with supporting affidavit,pgs not clear 11 to 13,157,158, no serial no after pg no 62, pg no 236 missed, proof of service missed, make only one pdf afterthat upload petition	PRADEEPT PATRA

50	05-08-2022	Company Petition IB (IBC)	710102063832022		RAVI SHARMA LIQUIDATOR OF M/S S R POLYMERS PVT. LTD. VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	IBC Section 59	10-08-2022	pagE:31, not clear, advocate welfare and court fee has been misplaced (paste on blank side of vakalatnama) etc	ISWAR
51	04-08-2022	Company Petition (Companies Act)	710102063592022		RAJIV SHUKLA VS ANSAL PROPERTIES AND INFRASTRUCTURELIMITED	Sec. 73(4)	10-08-2022	Synopsis/list of dates &&& events missed,e stamp missed with supporting affidavit,company master data missed of respondent	Rakesh Taneja
52	05-08-2022	CA(A) Merger and Amalgamation(Companies Act)	710102063992022		ANAND MOTOR PRODUCTS PRIVATE LTD. VS ANSAL PROPERTIES AND INFRASTRUCTURELIMITED	Sub-section (I) of section 230	12-08-2022	Volume wise separate index missed of vol 2,3,4,5pgs not clear 454,455,578 to 580,828 to 830,838,907,909,955, e stamp and affidavit not notarize from pg no 967,968,1023,1024,1028 to 1031,1063 to 1065,25rs welfare and 3rs court fees	Afnaan
53	08-08-2022	Company Petition IB (IBC)	710102064372022		ASSOCIATED ROAD CARRIERS LTD VS METHODEX SYSTEMS PRIVATE LIMITED	IBC Under Sec 9	17-08-2022	index not numbering, supporting affidavit missed with estamp paper, pagE:91, 148, 168, not clear, double page numbering on annexures pagE:91- 169, document incomplete, etc contact to registry	Sanjay Vashishtha
54	06-08-2022	Company Petition (Companies Act)	710102064112022		SANJAY GUPTA VS NALWA SONS INVESTMENTS LIMITED TFR.FROMHARYANA TO DELHI	Sec. 59,Rule 11 of NCLT	12-08-2022	Pgs in hindi 70, pgs not clear 72,75,79,80 to 84,98, remove rule 11 application from petition,merge petition in sequence and make one pdf than upload the petition	Ridhima
55	06-08-2022	Company Petition IB (IBC)	710102064142022		STATE BANK OF INDIA VS SHAKUNTALA DEVI	Section 95(1)	12-08-2022	volume 1 index missed, page:1-8 not numbering, volume wise index missed, double page numbering-190, 204, 286, 295-297, 312, etc, page:319 blank,	Niranjan
56	06-08-2022	Company Petition IB (IBC)	710102064162022		STATE BANK OF INDIA VS MR. RAM LAL GUPTA	Section 94(1)	12-08-2022	volume 1 index missed, volume wise index missed, double page numbering-263, 287,325, etc, page:232, 320 blank, etc	Niranjan

57	06-08-2022	Company Petition IB (IBC)	710102064152022		STATE BANK OF INDIA VS MR. RAJ KUMAR GUPTA	Section 95(1)	12-08-2022	volume 1 index missed, page:1-8 not numbering, volume wise index missed, double page numbering-263, , etc, page:319, 232, 320, blank,	Niranjan
58	06-08-2022	Company Petition IB (IBC)	710102064122022		STATE BANK OF INDIA VS MR. AMAR CHAND GUPTA	Section 95(1)	12-08-2022	volume 1 index missed, page:1-8 not numbering, volume wise index missed, double page numbering- , etc, page:319, 232, 320, blank, 139, 287, numbering missed, 25rs advocate welfare and 3rs court fee missed, etc	Niranjan
59	09-08-2022	Company Appeal(Companies Act)	710102064742022		STATE BANK OF INDIA VS MR. AMAR CHAND GUPTA	Sec 252 (3)	16-08-2022	Master index missed, no sign in every pgs of petition, no serial no on annexure,advance service missed of roc &&& income tax, memo of parties/list of dates/synopsis missed, supporting affidavit and e stamp missed	AKASH SWAMI
60	09-08-2022	Company Appeal(Companies Act)	710102064852022		STATE BANK OF INDIA VS MR. AMAR CHAND GUPTA	Sec 252 (3)	16-08-2022	Wrong case type select,pgs not clear 91 to 100,152,156,157,158 to 160, income tax advance service missed	PRAMOD PRASAD KOTHARI
61	07-08-2022	CA(A) Merger and Amalgamation(Companies Act)	710102064302022		ANJANEYA MERCANTILE PRIVATE LIMITED VS MR. AMAR CHAND GUPTA	Sec. 230-232, Sec 234	16-08-2022	Pg no 16,182,267 missed,pg no 228,279,308 wrong arrange,wrong pagination after pg no 663	Gursat
62	08-08-2022	Company Petition IB (IBC)	710102064352022		SREI EQUIPMENT FINANCE LIMITED VS ASHWINI MEHRA LIQUIDATOR OF M/S PUNJ LLOYD LTD.	Sec 42	17-08-2022	pagE:126-131 application filed separately, etc	Anirban
63	08-08-2022	Company Petition IB (IBC)	710102064362022		SREI INFRASTRUCTURE FINANCE LIMITED VS ASHWINI MEHRA LIQUIDATOR OF M/S PUNJ LLOYD LTD.	Sec 42	17-08-2022	pagE:190, 192, not clear, page 450, 468, blank,etc	Anirban
64	08-08-2022	CP(AA) Merger and Amalgamation(Companies Act)	710102064512022		M.A MARKET SERVICES PRIVATE LIMITED VS ASHWINI MEHRA LIQUIDATOR OF M/S PUNJ LLOYD LTD.	Rule 11 of NCLT,Rule 32	17-08-2022	Wrong case type select,memo of parties missed, e stamp missed with supporting affidavit	PALASH AGARWAL

65	08-08-2022	Company Petition IB (IBC)	710102064342022		SREI EQUIPMENT FINANCE LIMITED VS ASHWINI MEHRA LIQUIDATOR OF M/S PUNJ LLOYD LTD.	Sec 42	17-08-2022	Wrong index of 2nd volume,pgs not clear 358 to 380,387,419	Anirban
66	07-08-2022	Company Petition IB (IBC)	710102064322022		HDFC BANK LIMITED VS RENU GAMBHIR	Section 95(1)	12-08-2022	3rs court fee missed, and advocate welfare has been misplaced(paste on blank side of vakalatnama,)	Irfan Ahmed
67	10-08-2022	Intervention Petition (IBC)	710102065322022		SURAKSHA ASSET RECONSTRUCTION LTD. VS 1. COMMITTEE OF CREDITORS ERA INFRA ENGINEERING LTD. THROUGH UNION BANK OF INDIA	Rule 11 of NCLT, 2016	12-08-2022	case type wrong, wrong section, brief of synopsis and list of dates and events missed, 8-9 double page numbering, page 9 missed, etc	Jaskaran
68	11-08-2022	Company Petition IB (IBC)	710102065462022		PARIVARTAN SINGH VS 1. COMMITTEE OF CREDITORS ERA INFRA ENGINEERING LTD. THROUGH UNION BANK OF INDIA	Section 94(1)	17-08-2022	all pdf not clear, page numbering not mention, true copy sign missed, scan pdf properly, etc	Gaurav Joshi
69	10-08-2022	Company Petition (Companies Act)	710102065262022		SUJATHA RATNAM VS 1. COMMITTEE OF CREDITORS ERA INFRA ENGINEERING LTD. THROUGH UNION BANK OF INDIA	Sec. 441	16-08-2022	Pgs not clear 24 to 32, company master data missed, MoA &&& AoA missed,roc advance service missed	Sanjay
70	12-08-2022	Intervention Petition (IBC)	710102065592022		PUNJAB NATIONAL BANK VS GOPAL LAL BASHER	Sec 60(5)	18-08-2022	brief of synopsis and list of dated not mention in index, advocate welfare and court fee has been misplaced, (paste on blank side of vakalatnama), etc	ANKIT RAJ
71	10-08-2022	CP(AA) Merger and Amalgamation(Companies Act)	710102065162022		TRIKOOT GOODS PRIVATE LIMITED. VS GOPAL LAL BASHER	Sec. 230-232 - Second Motion	17-08-2022	Pg no 100,101 missed,	Alok
72	10-08-2022	Contempt Petition(Companies Act)	710102065252022		SURINDER KUMAR SINGAL VS M/S AAR KAY INFRAMATRIX LIMITED	Sec 425	18-08-2022	Pgs not clear 54 to 56, 15rs welfare missed in vakaltnama	Anil
73	14-08-2022	Contempt Petition (IBC)	710102066002022		LIQUIDATOR SUNIL KUMAR AGRAWAL VS HDFC BANK LIMITED	Sec 60(5)	17-08-2022	wrong section, contempt main section under rule 11 of nclt other under read with,page:1-3, brief of synopsis list of dates and events missed, etc	IRP SUNIL KUMAR AGRA
74	12-08-2022	Company Petition (Companies Act)	710102065702022		K.H. KHAN & OTHERS VS ADEL LANDMARKS LTD	Rule 11 of NCLT	18-08-2022	main case not link vakalatanama incomplete	Darpan KM adv.
75	18-08-2022	Company Petition (Companies Act)	710102066682022		DALBIR SINGH AND OTHERS VS EMAAR INDIA LIMITED	Sec. 213	18-08-2022	Wrong documents upload	Nithin

76	11-03-2022	Interlocutory Application (I.B.C)	710102019562022	COMPANY PETITION IB (IBC)/2130(ND)2019	RAMESH DATWANI VS TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	Sec 60(5)	17-08-2022	notary missing in stamp paper vakalatnama not clear	RAVINDER SINGH
77	23-03-2022	Interlocutory Application (I.B.C)	710102022492022	COMPANY PETITION IB (IBC)/288(PB)2019	AJIT SHRIVASTAVA & ORS. VS GAYATRI HOSPITALITY AND REALCON LIMITED	Rule 11 of NCLT, 2016	18-08-2022	memo part missed in index and application contact to registry	Siddhant Sharma
78	25-02-2022	Interlocutory Application (I.B.C)	710102015742022	COMPANY PETITION IB (IBC)/2721(ND)2019	VIJAY TANDON VS CHANDRA PRAKASH	Sec 60(5)	12-08-2022	18-27,48-58 not clear page , Stamps to be fixed on vacant place. reminder 2/5	Anurag
79	05-10-2021	Miscellaneous Application(Companies Act)	710102072562021	COMPANY PETITION (COMPANIES ACT)/138(ND)2021	ATCO FLEXDUCT PRIVATE LIMITED VS CHANDRA PRAKASH	Rule 11 of NCLT	11-08-2022	document not show technical error kindly refile	Anant
80	28-10-2021	Interlocutory Application (I.B.C)	710102079742021	COMPANY PETITION IB (IBC)/491(ND)2021	BLUEBIRD SOFTWARE PRIVATE LIMITED VS AXIS TRUSTEE SERVICES LIMITED	Sec 60(5)	11-08-2022	affidavit missed in application prayer double please check	Kumar Anurag
81	29-03-2022	Restoration Application (IBC)	710102024102022	COMPANY PETITION IB (IBC)/1397(PB)2019	ALLUVION BUILDCON PVT. LTD. VS INDIRAPURAM HABITAT CENTER PVT. LTD.	Sec 60(5)	17-08-2022	section wrong according your pdf main case not link with application please contact to registry 01124363846 reminder 3/5	HIMANSHU KAUSHIK
82	04-05-2022	Interlocutory Application (I.B.C)	710102035172022	COMPANY PETITION IB (IBC)/2083(ND)2019	REGIONAL PF COMMISSIONER DELHI VS SHRI SUNIL AGGARWAL	Sec 60(5)	08-08-2022	Pg-26 not clear need to sign on every pages on application vakalatnama	SHIVANATH MAHANTA
83	06-05-2022	Interlocutory Application (I.B.C)	710102035772022	COMPANY PETITION IB (IBC)/177(ND)2019	DR. SANDHYA VATSYAYANA VS MAINFRAME ENERGY SOLUTIONS PRIVATE LIMITED	Sec 60(5)	18-08-2022	76-158 , 174-185 True Copy Sign Missing and Page No. 161-168 Need to English Clear Copy please contact to registry	Vikas Kumar
84	12-05-2022	Interlocutory Application (I.B.C)	710102037642022	COMPANY PETITION IB (IBC)/2130(ND)2019	M K BATRA VS TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	Sec 60(5)	17-08-2022	volume wise index missed in application need to sign application on every pages true copy missed on every pages 137 page 106-111 137-159 226-234,252-257,280 not CLEAR court fee and welfare missed in vakalatnama	kalpana chauhan
85	19-05-2022	Interlocutory Application (I.B.C)	710102039802022	COMPANY PETITION IB (IBC)/330(ND)2021	NARENDRA YADAV & ORS VS M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	IBC under Sec 7	10-08-2022	section wrong and date not verified in affidavit and 112-114 ,117-119,121,126, cut page and 167, not clear page and welfare 25 rs. and court fee 3 rs. missing advocate welfare and court fee has been misplaced, etc contact to registry	Krishan Kumar

86	19-05-2022	Interlocutory Application (I.B.C)	710102039882022	COMPANY PETITION IB (IBC)/510(PB)2019	PRAWINCHARAN P DWARY LIQUIDATOR OF ROYAL WOOD PRIVATE LIMITED VS ASSISTANT COMMISSIONER OF INCOME TAX DEPARTMENT	Sec 54(1)	11-08-2022	double pagination not allowed volume wise index missed stamp paper missed in application	Sumit
87	27-05-2022	Interlocutory Application (I.B.C)	710102042552022	COMPANY PETITION IB (IBC)/207(ND)2021	ORRIS INFRASTRUCTURE PRIVATE LIMITED VS MS. VIBHA NARULA GUPTA	Rule 11 of NCLT, 2016	04-08-2022	incomplete memo party contact to registry	TAPAS TYAGI
88	02-06-2022	Restoration Application (IBC)	710102045412022	COMPANY PETITION IB (IBC)/731(PB)2018	M/S NATCONN VS PUNJ LLOYD LIMITED& ANR	Any other provision - Govt body	17-08-2022	technically section wrong please check	Anjaneya
89	13-06-2022	Interlocutory Application (I.B.C)	710102048132022	COMPANY PETITION IB (IBC)/2484(ND)2019	RAVINDRA KUMAR GOYAL VS PUNJ LLOYD LIMITED& ANR	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	18-08-2022	ib not mention in main case and affidavit back date and 92-99,112-120,131,133-135,154, not clear page and true copy missing annexure page and council detail missing please contact to registry	ANIRUTH
90	09-06-2022	Interlocutory Application (I.B.C)	710102047442022	COMPANY PETITION IB (IBC)/334(ND)2018	BHUPANDAR SINGH BALIYAN VS MSX MALL PVT LTD	Sec 60(5)	04-08-2022		utkarsh sirohi
91	14-06-2022	Interlocutory Application (I.B.C)	710102048282022	COMPANY PETITION IB (IBC)/558(ND)2019	DEPUTY COMMISSIONER COMMERCIAL TAX DEPARTMENT VS RATHI ISPAT LIMITED	Rule 11 of NCLT, 2016	18-08-2022	memo party missing and page number not mention in index and sign missing in application page and page number missing and stamp paper and affidavit missing please contact registry	Varun Mudgal
92	16-06-2022	Interlocutory Application (I.B.C)	710102048682022	COMPANY PETITION IB (IBC)/2185(ND)2019	ARUN CHADHA VS SUN CONTROL SYSTEMS	Sec 60(5)	17-08-2022	need to sign every pages on application	Sameer
93	18-06-2022	Interlocutory Application (I.B.C)	710102049172022	COMPANY PETITION IB (IBC)/393(ND)2021	NILESH SHARMA VS AJAY GUPTA	Sec 66(1)	04-08-2022	section wrong please contact to registry	Aditi Sharma
94	23-06-2022	Company Application(Companies Act)	710102050042022	COMPANY PETITION (COMPANIES ACT)/2(ND)2022	ISHITVA INFRASTRUCTURE PRIVATE LIMITED VS VIVEK KUMAR JAIN	Rule 11 of NCLT	12-08-2022	memo party missed in index and in application	Alok Kumar Palai
95	29-06-2022	Miscellaneous Application (IBC)	710102050902022	COMPANY PETITION IB (IBC)/934(PB)2018	JAIDEEP DHINGRA VS PUMA REALTORS PRIVATE LIMITED	Sec 60(5)	17-08-2022	case type wrong please contact to registry	HIMANSHU KAUSHIK
96	02-07-2022	Review Application (IBC)	710102051902022	COMPANY PETITION IB (IBC)/2883(ND)2019	KARVY FINANCIAL SERVICES LIMITED VS RAJSONS PUBLICATIONS PRIVATE LIMITED	Rule 11 of NCLT, 2016	04-08-2022	case type wrong memo party missing please contact to registry	Gulshan Kr.
97	06-07-2022	Interlocutory Application (I.B.C)	710102052732022	COMPANY PETITION IB (IBC)/2454(ND)2019	RAVI BANSAL VS RAJSONS PUBLICATIONS PRIVATE LIMITED	Application under any other provisions- IBC	18-08-2022	Pagination not clear on pdf need to sign true copy on every pages	Ravi
98	04-07-2022	Interlocutory Application (I.B.C)	710102052172022	COMPANY PETITION IB (IBC)/726(ND)2020	TATA CAPITAL FINANCIAL SERVICES LIMITED VS RAKESH BHATNAGAR	Application under any other provisions- IBC	04-08-2022	section wrong according to pdf please contact to registry	Akshaya Agarwal

99	04-07-2022	Miscellaneous Application (IBC)	710102052342022	COMPANY PETITION IB (IBC)/1581(ND)2019	BHADOHI INDUSTRIAL DEVELOPMENT AUTHORITY VS PRADEEP UPADHYAY (R.P)	Rule 11 of NCLT, 2016	17-08-2022	case type wrong and section not mention in index and affidavit back date and 14,19-21,30-32 59-62,64,67,69,71-73-74,76-78,80-82,84,86,88,89,91,93,98,100,102,104,106,107,109-111,113-115,117,119-120,127,129hindi page and page 15-18 not clear page please contact to registry	Gautam
100	08-07-2022	Interlocutory Application (I.B.C)	710102053472022	COMPANY PETITION IB (IBC)/847(ND)2019	SARAN EQUIPMENTS & ENGINEERS (P) LTD. VS PIONEER FABRICATORS PRIVATE LTD	Application under any other provisions- IBC	04-08-2022	section not mention in application please check pdf	Vibhor
101	14-07-2022	Interlocutory Application (I.B.C)	710102055502022	COMPANY PETITION IB (IBC)/418(ND)2018	KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LIMITED VS PIONEER FABRICATORS PRIVATE LTD	Rule 11 of NCLT, 2016	11-08-2022	wrong file please file do as additional please contact to registry regarding you file	KULDEEP
102	26-07-2022	Interlocutory Application (I.B.C)	710102060502022	COMPANY PETITION IB (IBC)/1680(ND)2019	UMESH CHAND GOYAL RESOLUTION PROFESSIONAL OF M/S VHV BEVERAGES PVT. LTD. VS VISHNOO MITTAL AND ORS.	Application under any other provisions- IBC	17-08-2022	section wrong according your pdf	aditya gauri
103	16-07-2022	Interlocutory Application (I.B.C)	710102057012022	COMPANY PETITION IB (IBC)/34(ND)2020	MOHD NAZIM KHAN VS VISHNOO MITTAL AND ORS.	Rule 11 of NCLT, 2016	18-08-2022	Memo Party Missing	NAMIT SURI
104	25-07-2022	Interlocutory Application (I.B.C)	710102059752022	COMPANY PETITION IB (IBC)/1003(ND)2019	ANIL KUMAR GUPTA VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec 60(5)	05-08-2022	vakalatnama not clear	Sachin Mittal
105	14-07-2022	Interlocutory Application (I.B.C)	710102055282022	COMPANY PETITION IB (IBC)/1887(ND)2019	CORPORATION BANK(NOW UNION BANK OF INDIA) VS M/S SHARMA KALYPSO PVT. LTD. FORMELY RAUS INFRAS LTD	Sec 60(5)	17-08-2022	10,11,12,not clear page pagination not done on pdf last page	EKTA CHOUDHARY
106	14-07-2022	Interlocutory Application (I.B.C)	710102055172022	COMPANY PETITION IB (IBC)/17(ND)2019	AIRWIL INTELLICITY SOCIAL WELFARE SOCIETY VS M/S INTELLICITY BUSINESS PARK PVT. LTD	Sec 60(5)	04-08-2022	page 24-26,38,44, not clear page	Kumar Mihir
107	16-07-2022	Interlocutory Application (I.B.C)	710102056962022	COMPANY PETITION IB (IBC)/2611(ND)2019	ARCHANA SINGHAL VS M/S INTELLICITY BUSINESS PARK PVT. LTD	Application under any other provisions- IBC	04-08-2022	section not mention in index and 5-8,10, not clear page and sign true copy missing	Prachi Johri

108	19-07-2022	Interlocutory Application (I.B.C)	710102057702022	COMPANY PETITION IB (IBC)/879(ND)2019	ANJUSHREE ENTERPRISES (PROPRIETORSHIP) THROUGH AUTHORISED SIGNATORY VS C VIEW INNOVATIONS PVT. LTD.	Sec 60(5)	05-08-2022	due payment other section and 21-23 not clear page	Rahul
109	21-07-2022	Interlocutory Application (I.B.C)	710102058802022		MAAN ALUMINIUM LIMITED VS INDO ALUSYS INDUSTRIES LIMITED	Sec 60(5)	18-08-2022	main case not link and memo party missing and stamp paper missing and please contact to registry	NARENDRA M SHARMA
110	19-07-2022	Interlocutory Application (I.B.C)	710102057682022	COMPANY PETITION IB (IBC)/879(ND)2019	ANJUSHREE ENTERPRISES (PROPRIETORSHIP) THROUGH AUTHORISED SIGNATORY VS C VIEW INNOVATIONS PVT. LTD.	Sec 60(5)	05-08-2022	please choose section 60(5) section wrong according page 7,	Rahul
111	19-07-2022	Interlocutory Application (I.B.C)	710102057752022	COMPANY PETITION IB (IBC)/711(ND)2020	ATIUTTAM PRASAD SINGH VS C VIEW INNOVATIONS PVT. LTD.	Application under any other provisions-IBC	05-08-2022	welfare missed @5 rs and need to full true copy sign TC not allowed	ATIUTTAM
112	19-07-2022	Interlocutory Application (I.B.C)	710102057732022	COMPANY PETITION IB (IBC)/2906(ND)2019	ATIUTTAM PRASAD SINGH VS C VIEW INNOVATIONS PVT. LTD.	Application under any other provisions-IBC	05-08-2022	"welfare missed @5 rs and need to full true copy sign TC not allowed "	ATIUTTAM
113	23-07-2022	Miscellaneous Application (IBC)	710102059552022	COMPANY PETITION IB (IBC)/1003(ND)2019	ANIL KUMAR GUPTA VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Any other provision - Govt body	05-08-2022	"Case Type Wrong Memo Party Missing and Section Wrong Double Pagination and Please Vakalatnama not clear "	Sachin Mittal
114	22-07-2022	Interlocutory Application (I.B.C)	710102059272022	COMPANY PETITION IB (IBC)/267(ND)2022	L&T FINANCE LIMITED VS PUNEET TYAGI	Rule 11 of NCLT, 2016	18-08-2022	please delete previous document	Neeraj
115	23-07-2022	Interlocutory Application (I.B.C)	710102059542022	COMPANY PETITION IB (IBC)/1003(ND)2019	ANIL KUMAR GUPTA VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec 60(5)	05-08-2022	Vakalatnama not clear	Sachin Mittal
116	24-07-2022	Interlocutory Application (I.B.C)	710102059742022	COMPANY PETITION IB (IBC)/2371(ND)2019	VIKAS KUMAR KHAIRARI VS INDIAN BANK	Section 74	12-08-2022	Vakalatnama not clear	NAMRATA RANGA
117	25-07-2022	Interlocutory Application (I.B.C)	710102060062022	COMPANY PETITION IB (IBC)/879(ND)2019	ANJUSHREE ENTERPRISES (PROPRIETORSHIP) THROUGH AUTHORISED SIGNATORY VS C VIEW INNOVATIONS PVT. LTD.	Application under any other provisions-IBC	05-08-2022	section wrong according pdf page 8-13,18-34, not clear page	Rahul
118	25-07-2022	Interlocutory Application (I.B.C)	710102059942022	COMPANY PETITION IB (IBC)/1650(ND)2018	AKASH SHINGHAL VS MEENU AGGARWAL [SUSPENDED DIRECTOR]	Sec 66(1)	10-08-2022	227-239,246-254,294, not clear page and section wrong and ib not mention in main case soft copy	AKASH
119	25-07-2022	Interlocutory Application (I.B.C)	710102059962022	COMPANY PETITION IB (IBC)/1650(ND)2018	AKASH SHINGHAL VS MEENU AGGARWAL [SUSPENDED DIRECTOR]	Sec 43(1) r/w Sec 44 (1)	12-08-2022	ib not mention in main case 222-234,, not clear page	AKASH

131	29-07-2022	Interlocutory Application (I.B.C)	710102061962022		M/S METAPHOR EXPORTS PRIVATE LIMITED VS WIANXX IMPEX PRIVATE LIMITED	Sec 54(1)	12-08-2022	main case not link	DILEEP K
132	01-08-2022	Interlocutory Application (I.B.C)	710102062452022	COMPANY PETITION IB (IBC)/160(PB)2018	RANJIT KAPOOR VS ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED	Application under any other provisions-IBC	18-08-2022	due payment for rule-32, order not open	LexCounsel
133	29-07-2022	Interlocutory Application (I.B.C)	710102061912022		NIKHIL KATYAL VS WIANXX IMPEX PRIVATE LIMITED	Sec 60(5)	18-08-2022	case type wrong and annexure 1 remove and vakalatnama incomplete	Mr.SANJEEV
134	01-08-2022	Interlocutory Application (I.B.C)	710102062532022	COMPANY PETITION IB (IBC)/448(PB)2017	NAGENDRA SINGH VS EARTH GRACIA BUILDCON PRIVATE LIMITED	Sec 60(5)	17-08-2022	please upload clear copy name not mention in stamp paper with affidavit	SUKRITI KASLIWAL
135	29-07-2022	Interlocutory Application (I.B.C)	710102061652022		BHADANI FINANCERS PVT. LTD. VS PRAVEEN RANKA	Application under any other provisions-IBC	11-08-2022	main case not link with application welfare missing in vakalatnama vakalatnama not clear	praveen ranka
136	30-07-2022	Company Application(Companies Act)	710102062182022	COMPANY PETITION (COMPANIES ACT)/124(ND)2016	CIENA INDIA PRIVATE LIMITED VS UNITECH LIMITED	Rule 11 of NCLT	18-08-2022	main case not write in application	MOHD NAZIM KHAN
137	03-08-2022	Interlocutory Application (I.B.C)	710102062942022	COMPANY PETITION IB (IBC)/560(PB)2017	ASHISH KUMAR SRIVASTAVA VS RESOLUTION PROFESSIONAL THROUGH NISHA MALPANI	Sec 60(5)	04-08-2022	Page No. 12, Not Clear and 3 Rs. Court Fess Missing in Vakalatnama and Vakalatnama Not Clear and True Copy Sign Missing and TC Not Allowed	Manish
138	03-08-2022	Interlocutory Application (I.B.C)	710102062782022	COMPANY PETITION IB (IBC)/22(PB)2018	SAURAV AGARWAL VS VALUE INFRACON INDIA PVT. LTD	Rule 11 of NCLT, 2016	17-08-2022	case type wrong	Swati Surbhi
139	03-08-2022	Interlocutory Application (I.B.C)	710102062792022	COMPANY PETITION IB (IBC)/345(ND)2022	BEST AGROLIFE LIMITED VS VIKAS ECOTECH LIMITED	Sec 60(5)	10-08-2022	Need to translate every Hindi pages and mention on top for every page	Ajeyo Sharma
140	01-08-2022	Interlocutory Application (I.B.C)	710102062482022	COMPANY PETITION IB (IBC)/268(ND)2021	HEMANSHU JETLEY RP VS VIKAS ECOTECH LIMITED	Rule 11 of NCLT, 2016	18-08-2022	Pg-15,16,26,36,not clear page	SWATI SALUJA
141	03-08-2022	Interlocutory Application (I.B.C)	710102062762022	COMPANY PETITION IB (IBC)/609(ND)2017	SRIJAN INFRA LLP VS DEPARTMENT OF TOWN & COUNTRY PLANNER HARYANA	Application under any other provisions-IBC,Any other provision - Govt body	17-08-2022	stamp paper not notarized vakalatnama not clear	Rakesh Kumar Bajaj
142	03-08-2022	Interlocutory Application (I.B.C)	710102062992022	COMPANY PETITION IB (IBC)/366(ND)2021	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED VS MAK MOBILITY PRIVATE LIMITED	Rule 11 of NCLT, 2016	18-08-2022	Memo Party Missing	Shilpa Chohan

143	03-08-2022	Interlocutory Application (I.B.C)	710102062692022	COMPANY PETITION IB (IBC)/995(ND)2018	PRAMOD AGARWAL VS ANIL MATTA	Sec 60(5)	04-08-2022	Page No. 186-199 200-203 True Copy Sign Missing and Page No. 251 - 254 331, Not Clear page No. 255-258 Need to English Translate Copy and Page No. After 258 to 479 Double Pagation Page No. 481-499 True Copy Sign Missing Vakalatnama Not Clear and Master Index Missing and Volume Wise Index Missing	MRINAL HARSH VARDHAN
144	03-08-2022	Interlocutory Application (I.B.C)	710102062962022	COMPANY PETITION IB (IBC)/306(ND)2022	KAVITA SARONWALA VS M/S PRAMVEER DISTRIBUTORS PVT LTD	Rule 11 of NCLT, 2016	17-08-2022	25 Rs. Welfare Fund Fess Missing and Vakalatnama Not Clear and TC Not Allowed True Copy Sign With Stamp case type wrong contact to registry y	Nahush Jain
145	03-08-2022	Interlocutory Application (I.B.C)	710102063322022	COMPANY PETITION IB (IBC)/806(PB)2019	RAVINDER AGGARWAL VS RAVINDER AGGARWAL	Sec 60(5)	04-08-2022	Need to Application Sign Every Pages Page No. 52-55 28-67, 79-82 94-97, 109-112, 123-127, 138-141, 153-158, 170-173, 185-189, 198-201, 213-216, 229-232, 244-247, 258-260, 272-274, 282-285, 297-299, 310-313, 325-327, 339-342, 354-357, 369-372, 394-397, 410-413, 425-428, 439-446, 448-480, 492-500, 511-518, 531-544, 557-560, 572-575, 587-594, 606-611, Page Not clear and Page No. 762-863 True Copy Sign Missing	RISHI
146	03-08-2022	Interlocutory Application (I.B.C)	710102063012022	COMPANY PETITION IB (IBC)/60(PB)2021	PANKAJ KHETAN VS MR. ANKUR TAYAL	19(2)	17-08-2022	Page No. 73, cut and Not Clear	Pankaj Khetan
147	03-08-2022	Miscellaneous Application (IBC)	710102062972022	COMPANY PETITION IB (IBC)/284(ND)2020	RESEARCH MEDICINE PRIVATE LIMITED VS GAURAV JAIN (SOLE PROPRIETOR OF SD PRECISE BIOSCIENCE)	Sec 60(5)	04-08-2022	Case Type Wrong	Rachit
148	30-07-2022	Interlocutory Application (I.B.C)	710102062102022	COMPANY PETITION IB (IBC)/777(ND)2019	VIVEK SHARMA VS LAKHAN SINGH	Sec 43(1) r/w Sec 44 (1),Sec 66(1),Application under any other provisions- IBC	04-08-2022	due payment other section 66,69	Sayan
149	02-08-2022	Interlocutory Application (I.B.C)	710102062562022	COMPANY PETITION IB (IBC)/463(ND)2022	ASHMEET SINGH BHATIA VS THREE C PROPERTIES PRIVATE LIMITED	Sec 60(5)	05-08-2022	Incomplete documents. Please upload again.	Sonam Sharma

150	03-08-2022	Interlocutory Application (I.B.C)	710102062822022	COMPANY PETITION IB (IBC)/2906(ND)2019	ATIUTTAM PRASAD SINGH VS SKPJ INVESTMENT AND FINANCE PRIVATE LIMITED	Application under any other provisions- IBC	04-08-2022	True Copy Sign Missing and Page Not Mentioned in PDF Notary Missing Affidavit and E- Stamp Paper applicant Sign Missing	ATIUTTAM
151	03-08-2022	Restoration Application (IBC)	710102062722022	COMPANY PETITION IB (IBC)/492(ND)2018	VICTORY INTERNATIONAL VS KIRAN MARTIN GOLLA LIQUIDATOR OF SUNGIL INDIA PRIVATE LIMITED	Rule 11 of NCLT, 2016	10-08-2022	Section Wrong	Pankaj Jain
152	30-07-2022	Interlocutory Application (I.B.C)	710102062162022	COMPANY PETITION IB (IBC)/355(ND)2020	RP GAURAV SRIVASTAVA VS KIRAN MARTIN GOLLA LIQUIDATOR OF SUNGIL INDIA PRIVATE LIMITED	Sec 12(2)	12-08-2022	memo party missing and page 1,3,10-17,20-26,28-30,32-35 not clear page	Indrajeet Singh
153	04-08-2022	Interlocutory Application (I.B.C)	710102063492022	COMPANY PETITION IB (IBC)/1744(ND)2019	ASHOK KUMAR VIRMANI VS MR. DEBASHIS NANDA BULLAND BUILDTECH PRIVATE LIMITED	Sec 60(5)	04-08-2022	Page No. 16 24, Not Clear and Page No. After 19 to 30 Double Pagination	RAJEEV
154	04-08-2022	Interlocutory Application (I.B.C)	710102063462022	COMPANY PETITION IB (IBC)/1744(ND)2019	MOKSHA SUKHIJA VS MR. DEBASHIS NANDA BULLAND BUILDTECH PRIVATE LIMITED	Sec 60(5)	04-08-2022	Page No. After 16 to 29 Double Pagination	RAJEEV
155	03-08-2022	Interlocutory Application (I.B.C)	710102063132022	COMPANY PETITION IB (IBC)/1768(ND)2018	VEENA SAWHNEY VS H. S OBEROI BUILDTECH PRIVATE LIMITED	Sec 60(5)	04-08-2022	merge into one pdf and sign missing in application page and stamp paper missing and 1 rs. court fee missing in vakalatnama and true copy sign missing in annexure page	Gautam
156	03-08-2022	Interlocutory Application (I.B.C)	710102063042022	COMPANY PETITION IB (IBC)/764(ND)2021	DADHA PHARMACARE VS NAVA HEALTHCARE PRIVATE LIMITED	Rule 11 of NCLT, 2016	04-08-2022	stamp paper missing and sign and true copy missing in annexure page	Nitin Sharma
157	04-08-2022	Interlocutory Application (I.B.C)	710102063472022	COMPANY PETITION IB (IBC)/334(ND)2018	MRS MANINDER KALRA VS NAVA HEALTHCARE PRIVATE LIMITED	Rule 11 of NCLT, 2016	04-08-2022	Need to Application Sign Every Pages Some E-Stamp Paper Missing Page No. 39 to 50 , 66 to 70 , 76, 103, 105, 143, 144 Page Not Clear	BRAJA
158	03-08-2022	Interlocutory Application (I.B.C)	710102063162022	COMPANY PETITION IB (IBC)/386(PB)2018	ROHIT SEHGAL VS NAVA HEALTHCARE PRIVATE LIMITED	Application under any other provisions- IBC	04-08-2022	Page No. 17-18 Missing and Page No. 19-36 Page Numbering Cut	ROHIT SEHGAL
159	04-08-2022	Interlocutory Application (I.B.C)	710102063542022	COMPANY PETITION IB (IBC)/1744(ND)2019	SUNNY JAIN VS MR. DEBASHIS NANDA BULLAND BUILDTECH PRIVATE LIMITED	Sec 60(5)	04-08-2022	Page No. After 16, 17, 27 to 29 Double Pagination Page No. 15 Ture Copy Sign Missing	RAJEEV
160	04-08-2022	Interlocutory Application (I.B.C)	710102063512022	COMPANY PETITION IB (IBC)/1744(ND)2019	PRIYA NAGDEV VS BULLAND BUILDTECH PRIVATE LIMITED	Sec 60(5)	04-08-2022	Page No. After 28 Double Pagination	RAJEEV

161	04-08-2022	Interlocutory Application (I.B.C)	710102063502022	COMPANY PETITION IB (IBC)/1744(ND)2019	SHALINI JAIN VS MR. DEBASHIS NANDA BULLAND BUILDTECH PRIVATE LIMITED	Sec 60(5)	04-08-2022	Page No. After 25 to 30 Double Pagination	RAJEEV
162	04-08-2022	Interlocutory Application (I.B.C)	710102063482022	COMPANY PETITION IB (IBC)/1744(ND)2019	AJAY KUMAR JAIN VS MR. DEBASHIS NANDA BULLAND BUILDTECH PRIVATE LIMITED	Sec 60(5)	04-08-2022	Page No. after 24 to 30 Double Pagination	RAJEEV
163	06-08-2022	Interlocutory Application (I.B.C)	710102064092022	COMPANY PETITION IB (IBC)/300(PB)2020	ANGSHUMAN DATTA VS AJIT GYANCHAND JAIN IRP SARE GURUGRAM PVT. LTD.	Sec 60(5)	18-08-2022	welfare and court fee missing in vakalatnama and stamp paper missing	PAWAN KUMAR RAY
164	04-08-2022	Interlocutory Application (I.B.C)	710102063722022	COMPANY PETITION IB (IBC)/2721(ND)2019	CHANDRA PRAKASH RESOLUTION PROFESSIONAL THREE C SHELTERS PVT LTD VS AJIT GYANCHAND JAIN IRP SARE GURUGRAM PVT. LTD.	Any other provision - Govt body	17-08-2022	payment not done	Sanjay Bhatt
165	04-08-2022	Interlocutory Application (I.B.C)	710102063672022	COMPANY PETITION IB (IBC)/268(ND)2021	HEMANSHU JETLEY RP VS VISHNU BHAGWAN & OTHERS	Application under any other provisions-IBC,19(2)	05-08-2022	24-25,82-110, not clear page	SWATI SALUJA
166	05-08-2022	Interlocutory Application (I.B.C)	710102064012022	COMPANY PETITION IB (IBC)/256(ND)2021	BINOD KUMAR SINGH VS VISHNU BHAGWAN & OTHERS	Application under any other provisions-IBC	08-08-2022	wrong file need to additional	Binod
167	05-08-2022	Interlocutory Application (I.B.C)	710102063892022	COMPANY PETITION IB (IBC)/274(PB)2019	DEBASHIS NANDA VS VISHNU BHAGWAN & OTHERS	Application under any other provisions-IBC	08-08-2022	page 22 not clear	Debashis Nanda
168	05-08-2022	Interlocutory Application (I.B.C)	710102063912022	COMPANY PETITION IB (IBC)/274(PB)2019	SPENTA ENCLAVE PRIVATE LIMITED VS NEMI LANDMARKS PRIVATE LIMITED	Sec 60(5)	10-08-2022	main case not link and page number missing in index and section not mention in index	Purazar
169	05-08-2022	Interlocutory Application (I.B.C)	710102063902022	COMPANY PETITION IB (IBC)/2503(ND)2019	DURGA DAS AGRAWAL VS NEMI LANDMARKS PRIVATE LIMITED	Sec 12(2)	08-08-2022	23-24,38-43, not clear page	ASHOK
170	05-08-2022	Interlocutory Application (I.B.C)	710102063872022	COMPANY PETITION IB (IBC)/2628(ND)2019	SHRAVAN KUMAR VISHNOI VS NEMI LANDMARKS PRIVATE LIMITED	Application under any other provisions-IBC	08-08-2022	index missing and page number missing in application and stamp paper and affidavit missing	Shravan
171	05-08-2022	Interlocutory Application (I.B.C)	710102063932022	COMPANY PETITION IB (IBC)/1703(ND)2019	POWER2SME PVT. LTD. VS HIMSKAF SYSTEMS PRIVATE LIMITED	Sec 60(5)	08-08-2022	section wrong and 44,not clear page and 49-69 cut page and court fee missing in vakalatnama and true copy missing and sign missing in annexure page	Pankaj Bhagat
172	03-08-2022	Interlocutory Application (I.B.C)	710102063302022	COMPANY PETITION IB (IBC)/1781(ND)2018	ASHOK KUMAR DHAMIJA VS SHIV NANDAN SHARMA RESOLUTION PROFESSIONAL	Sec 60(5)	17-08-2022	welfare missed need to 25 rs	Shubham Paliwal

173	05-08-2022	Interlocutory Application (I.B.C)	710102063972022	COMPANY PETITION IB (IBC)/1243(ND)2018	SIBA KUMAR MOHAPATRA RESOLUTION PROFESSIONAL MEDIRAD TECH INDIA LIMITED VS INDIA SME ASSET RECONSTRUCTION COMPANY LTD.	Sec 30	11-08-2022	54-56,58,60-62, 158-163,497,579,762-767 not clear page and 76 cut page and double page number after 873 page and true copy sign missing in annexure page	Meghna
174	04-08-2022	Interlocutory Application (I.B.C)	710102063782022	COMPANY PETITION IB (IBC)/1058(ND)2018	MANOJ KUMAR AND ORS VS ANURAG NIRBHAYA AND ORS	Sec 60(5)	10-08-2022	page 146,157,163,166,183,191, 195, not clear page and true copy missing in annexure page	MRINAL HARSH VARDHAN
175	03-08-2022	Interlocutory Application (I.B.C)	710102063262022	COMPANY PETITION IB (IBC)/379(ND)2020	RAMBARAN SINGH APEX PRIVATE LIMITED VS HARJI ENGINEERING WORK PRIVATE LIMITED	Rule 11 of NCLT, 2016	17-08-2022	Memo Party wrong placed need to on top and Payment Pending Other Section 48 Payment Due r	FANISH KUMAR RAI
176	05-08-2022	Interlocutory Application (I.B.C)	710102063792022	INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2022	MALHOTRA GROUP PLC VS SILVERGLADES INFRASTRUCTURE PVT. LTD.	Rule 11 of NCLT, 2016	10-08-2022	wrong section and case type wrong, need to file IA	Anand Varma
177	06-08-2022	Interlocutory Application (I.B.C)	710102064282022	COMPANY PETITION IB (IBC)/335(ND)2022	KARUR VYSYA BANK LIMITED VS POOJA MALHOTRA	Section 95(1)	10-08-2022	wrong file need to additional	Rajiv Malik
178	04-08-2022	Interlocutory Application (I.B.C)	710102063732022	COMPANY PETITION IB (IBC)/304(ND)2022	DEVENDRA UMRAO VS POOJA MALHOTRA	Application under any other provisions- IBC	18-08-2022	these page 7-12,15-16,20 not clear page and memo party compulsory no document please upload again	Devendra
179	09-08-2022	Interlocutory Application (I.B.C)	710102064822022	COMPANY PETITION IB (IBC)/1053(PB)2020	CITRON STRAEGIES PVT LTD VS LEADING HOTELS LTD	Sec 12(2)	12-08-2022	section wrong and 154-161,172-173,174,185,187,189-190,hindi page and master index missing in vol1	Madhur Dhingra
180	09-08-2022	Interlocutory Application (I.B.C)	710102064682022	COMPANY PETITION IB (IBC)/1059(ND)2018	RISHI KUMAR VS GURKAMAL HORA ARORA	Rule 11 of NCLT, 2016	10-08-2022	26-33,37, not clear page and vakalatnama incomplete and true copy missing in annexure page	Samvedna Verma
181	06-08-2022	Company Application(Companies Act)	710102064192022		KIRAN MARTIN GOLLIA VS SUNGIL INDIA PVT. LTD.	Rule 11 of NCLT	10-08-2022	main case not link and section wrong	Davesh Bhatia
182	06-08-2022	Interlocutory Application (I.B.C)	710102064272022	COMPANY PETITION IB (IBC)/1348(ND)2019	GAURAV KATIYAR VS EARTHCON CONSTRUCTIONS PRIVATE LIMITED	Sec 66(1)	10-08-2022	section wrong	RISHABH JAIN
183	08-08-2022	Interlocutory Application (I.B.C)	710102064522022	COMPANY PETITION IB (IBC)/731(PB)2018	GANESH TRADING CO. VS MR. ASHWINI MEHRA LIQUIDATOR PUNJ LLOYD LTD.	Rule 11 of NCLT, 2016	11-08-2022	page number missing after 11 page in index	G K JAIN
184	08-08-2022	Interlocutory Application (I.B.C)	710102064652022	COMPANY PETITION IB (IBC)/784(ND)2021	CANARA BANK THROUGH MANOHAR LAL VIJ VS MS. RUPA RANI SHARMA	Application under any other provisions- IBC	18-08-2022	section wrong please choose section rule 11 in technical	ABHISHEK DEVGAN
185	08-08-2022	Interlocutory Application (I.B.C)	710102064472022	COMPANY PETITION IB (IBC)/178(PB)2017	PRABHJIT SINGH SONI VS MS. RUPA RANI SHARMA	Application under any other provisions- IBC	11-08-2022	section wrong	PRABHJIT

186	08-08-2022	Miscellaneous Application (IBC)	710102064402022		M/S BAJRANG TRADERS VS MIDEAST INTEGRATED STEEL LTD.	Rule 11 of NCLT, 2016	11-08-2022	main case not link and case type wrong and memo party missing and sign missing and page number missing	SHOVAN MISHRA
187	08-08-2022	Interlocutory Application (I.B.C)	710102064452022	COMPANY PETITION IB (IBC)/1101(PB)2020	ICICI PRUDENTIAL VENTURE CAPITAL FUND REAL ESTATE SCHEME I REPRESENTED BY ITS INVESTMENT MANAGER ICICI PRUDENTIAL ASSET MANAGEMENT COMPANY LIMITED VS ANAND DIVINE DEVELOPERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	11-08-2022	page missing 138-139	Prashant Kumar
188	08-08-2022	Interlocutory Application (I.B.C)	710102064462022	COMPANY PETITION IB (IBC)/317(ND)2021	NISHANT JOSHI & OTHERS VS DWARKADHIS PROJECTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	20-08-2022	E-stamp paper not correct. Contact Scrutiny Branch.	Chaitanyashil
189	07-08-2022	Interlocutory Application (I.B.C)	710102064332022	COMPANY PETITION IB (IBC)/1899(ND)2019	RAKESH BHATIA VS DWARKADHIS PROJECTS PRIVATE LIMITED	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	18-08-2022	memo party missed	SHITAL KHATRI
190	09-08-2022	Interlocutory Application (I.B.C)	710102064732022	COMPANY PETITION IB (IBC)/2661(ND)2019	PAWAN GARG VS DWARKADHIS PROJECTS PRIVATE LIMITED	Sec 12(2)	12-08-2022	memo incomplete	GAUTAM
191	09-08-2022	Interlocutory Application (I.B.C)	710102064672022	COMPANY PETITION IB (IBC)/2661(ND)2019	EMBEE SOFTWARE PVT.LTD VS SPARTAINFOTECH SOLUTIONS PVT.LTD	Application under any other provisions-IBC	12-08-2022	wrong file please choose location aid	Richa
192	09-08-2022	Interlocutory Application (I.B.C)	710102064752022	COMPANY PETITION IB (IBC)/174(ND)2021	SANJAY GARG VS SPARTAINFOTECH SOLUTIONS PVT.LTD	Rule 11 of NCLT, 2016	12-08-2022	sign missing in application page	KARAN
193	08-08-2022	Interlocutory Application (I.B.C)	710102064642022	COMPANY PETITION IB (IBC)/786(ND)2021	CANARA BANK THROUGH MANOHAR LAL VIJ VS MR. RAGHAV SHARMA	Rule 11 of NCLT, 2016	18-08-2022	section wrong please choose section rule 11 in technical	ABHISHEK DEVGAN
194	08-08-2022	Interlocutory Application (I.B.C)	710102064632022	COMPANY PETITION IB (IBC)/783(ND)2021	CANARA BANK THROUGH MANOHAR LAL VIJ VS MR. PRANAV SHARMA	Rule 11 of NCLT, 2016	18-08-2022	section wrong please choose section rue 11 in technical	ABHISHEK DEVGAN
195	06-08-2022	Interlocutory Application (I.B.C)	710102064102022	COMPANY PETITION IB (IBC)/2029(ND)2019	KARNATAKA BANK LTD VS NEERAJ YADAV	Sec 60(5)	10-08-2022	wrong file please choose location Jaipur	Prasouk
196	05-08-2022	Interlocutory Application (I.B.C)	710102064002022	COMPANY PETITION IB (IBC)/771(PB)2018	BIMLESH BHARDWAJ AND ORS. VS VALUE INFRA TECH INDIA PVT. LTD.	Sec 60(5)	10-08-2022	both applicant missed in application please need to true copy sign on every pages and sign missed on application	Nithin
197	06-08-2022	Interlocutory Application (I.B.C)	710102064232022	COMPANY PETITION IB (IBC)/786(PB)2018	ROHIT SEHGAL VS VALUE INFRA TECH INDIA PVT. LTD.	Application under any other provisions-IBC	10-08-2022	ib not mention in main case	ROHIT SEHGAL
198	09-08-2022	Interlocutory Application (I.B.C)	710102064962022	COMPANY PETITION IB (IBC)/361(ND)2020	KAMAL AGARWAL VS VALUE INFRA TECH INDIA PVT. LTD.	Sec 12(2)	16-08-2022	memo party missing	KAMAL AGARWAL
199	08-08-2022	Interlocutory Application (I.B.C)	710102064562022	COMPANY PETITION IB (IBC)/361(ND)2020	EMBEE SOFTWARE PVT.LTD VS SPARTAINFOTECH SOLUTIONS PVT.LTD	Application under any other provisions-IBC	11-08-2022	wrong file please choose location allahabad	Richa

200	08-08-2022	Interlocutory Application (I.B.C)	710102064492022	COMPANY PETITION IB (IBC)/162(ND)2020	VIKAS MITTAL VS M/S ODEON BUILDERS PVT. LTD. (THROUGH ITS DIRECTOR MR. RAM NIWAS BANSAL) & ORS.	Sec 60(5)	11-08-2022	sign missing in application page and memo party missing and stamp paper missing	BHARAT
201	10-08-2022	Interlocutory Application (I.B.C)	710102065102022	COMPANY PETITION IB (IBC)/138(ND)2018	ARVIND GARG VS HDFC BANK LTD	Sec 60(5)	17-08-2022	65-96,104 not clear page and vakalatnama incomplete double page numbering	Arvind Garg
202	10-08-2022	Interlocutory Application (I.B.C)	710102065432022	COMPANY PETITION IB (IBC)/922(PB)2018	KISHAN GOPAL SOMANI VS ASST. COLLECTOR/ DEPUTY COMMISSIONER/ ASST. COMMISSIONER COMMERCIAL TAX KHAND- 16	Application under any other provisions- IBC	12-08-2022	page -10 hindi page	ADITYA GOEL
203	10-08-2022	Interlocutory Application (I.B.C)	710102065042022	COMPANY PETITION IB (IBC)/597(PB)2021	SACHIN SINGH VS M/S THREE C PROPERTIES PVT LTD	Application under any other provisions- IBC	12-08-2022	main case missing in soft copy and section not mention in index and sign missing in application page	Aseem Atwal
204	10-08-2022	Interlocutory Application (I.B.C)	710102065332022	COMPANY PETITION IB (IBC)/540(PB)2017	RAJ KUMAR RALHAN VS M/S THREE C PROPERTIES PVT LTD	Sec 60(5)	16-08-2022	77,90,99-110,131-135,174,345-346,408, not clear page	MISHA
205	09-08-2022	Interlocutory Application (I.B.C)	710102064902022	COMPANY PETITION IB (IBC)/711(ND)2020	ATI UTTAM PRASAD SINGH VS M/S THREE C PROPERTIES PVT LTD	Application under any other provisions- IBC	12-08-2022	sign missing in application page and 5 welfare missing	ATIUTTAM
206	10-08-2022	Company Application(Companies Act)	710102065272022	COMPANY PETITION (COMPANIES ACT)/179(ND)2021	HIMANSHU BHATIA VS MAHAVIR STONE CRUSHING PVT. LTD	Rule 11 of NCLT	16-08-2022	31-34 not clear page	Sonam Sharma
207	08-08-2022	Interlocutory Application (I.B.C)	710102064662022	COMPANY PETITION IB (IBC)/781(ND)2021	CANARA BANK THROUGH MANOHAR LAL VIJ VS MS. KANCHAN SHARMA	Rule 11 of NCLT, 2016	18-08-2022	section wrong please choose section rue 11 in technical	ABHISHEK DEVGAN
208	10-08-2022	Interlocutory Application (I.B.C)	710102065142022	COMPANY PETITION IB (IBC)/179(ND)2019	BHOOPESH GUPTA VS MS. KANCHAN SHARMA	Rule 11 of NCLT, 2016	12-08-2022	section wrong and 16 page not clear	ABHISHEK DEVGAN
209	10-08-2022	Interlocutory Application (I.B.C)	710102065282022	COMPANY PETITION IB (IBC)/2924(ND)2019	MAGPIE INTERNATIONAL LTD VS KAILASH JAIN & ORS	Rule 11 of NCLT, 2016	16-08-2022	37-39 not clear page	Ichchha Kalash
210	10-08-2022	Interlocutory Application (I.B.C)	710102065002022	COMPANY PETITION IB (IBC)/687(ND)2021	ABHISHEK ANAND VS KAILASH JAIN & ORS	Rule 11 of NCLT, 2016	12-08-2022	10,12,16-19,23-27 not clear page and double page number after 27 page	Abhishek
211	10-08-2022	Interlocutory Application (I.B.C)	710102065182022	COMPANY PETITION IB (IBC)/552(ND)2021	CA ANIL MATTA VS K.S.N. BUILDWELL PVT LIMITED	Application under any other provisions- IBC	12-08-2022	5,37,45-46, not clear page and sign missing annexure page	Anil Matta
212	10-08-2022	Interlocutory Application (I.B.C)	710102065362022	COMPANY PETITION IB (IBC)/591(ND)2022	TUF METALLURGICAL PRIVATE LIMITED VS GAUTAM AGRAWAL	Rule 11 of NCLT, 2016	16-08-2022	vakalatanam incomplete	Vaibhav

213	10-08-2022	Interlocutory Application (I.B.C)	710102065292022	COMPANY PETITION IB (IBC)/408(ND)2018	JALESH KUMAR GROVER MONITORING PROFESSIONAL IN THE MATTER OF IREO FIVERIVER PVT LTD VS GAUTAM AGRAWAL	Application under any other provisions-IBC	16-08-2022	10-13,16-19,59, not clear page	Vaibhav
214	10-08-2022	Interlocutory Application (I.B.C)	710102065382022	COMPANY PETITION IB (IBC)/356(ND)2021	ASHOK ARORA RESOLUTION PROFESSIONAL FOR M/S ELENA POWER AND INFRASTRUCTURE LIMITED VS DEVENDER DUTT BHATT	Application under any other provisions-IBC	16-08-2022	23-24,26,70-71,80-82, not clear page	ABHISHEK
215	11-08-2022	Interlocutory Application (I.B.C)	710102065522022	COMPANY PETITION IB (IBC)/641(ND)2021	PANZER DIVISION SECURITY & ALLIEDSERVICES PRIVATE LIMITED VS ADVENTURE ISLAND LIMITED	Sec 60(5)	16-08-2022	case type wrong pagination missed in pdf	Siddharth Batra
216	10-08-2022	Interlocutory Application (I.B.C)	710102065152022	COMPANY PETITION IB (IBC)/1680(ND)2019	UMESH CHAND GOYAL RESOLUTION PROFESSIONAL M/S VHV BEVERAGES PRIVATE LIMITED VS ADVENTURE ISLAND LIMITED	Sec 60(5)	16-08-2022	78,203-204, not clear page	aditya gauri
217	10-08-2022	Interlocutory Application (I.B.C)	710102065212022	COMPANY PETITION IB (IBC)/446(ND)2017	DHARMENDRA KUMAR VS IAP COMPANY PRIVATE LIMITED	Sec 60(5)	16-08-2022	application missing please re-upload	ROHIT RATHI
218	11-08-2022	Interlocutory Application (I.B.C)	710102065442022	COMPANY PETITION IB (IBC)/393(ND)2021	NILESH SHARMA VS IAP COMPANY PRIVATE LIMITED	Application under any other provisions-IBC	16-08-2022	section wrong and welfare and court fee missing	Aditi Sharma
219	11-08-2022	Interlocutory Application (I.B.C)	710102065532022	COMPANY PETITION IB (IBC)/445(ND)2022	WG CDR JAGANNATH BHANDARI VS GARDENIA INDIA LIMITED	Sec 60(5)	16-08-2022	incomplete vakalatnama	RISHI
220	11-08-2022	Interlocutory Application (I.B.C)	710102065502022	COMPANY PETITION IB (IBC)/24(PB)2018	M/S PHOENIX ARC PVT LTD VS GARDENIA INDIA LIMITED	Sec 60(5)	16-08-2022	160,162, 177,182,hindi page and 171,173, not clear page and incomplete vakaltnama	Shreeya Tandon
221	11-08-2022	Interlocutory Application (I.B.C)	710102065472022	COMPANY PETITION IB (IBC)/1058(ND)2018	ANURAG NIRBHAYA RESOLUTION PROFESSIONAL FOR MANJU J HOMES INDIA LIMITED VS RED APPLE BUYER,S WELFARE ASSOCIATION	Application under any other provisions-IBC	16-08-2022	79,82-83,198,371-373,431,467,488,553-564, not clear page	ABHISHEK
222	10-08-2022	Interlocutory Application (I.B.C)	710102065412022	COMPANY PETITION IB (IBC)/1348(ND)2019	SANSKRITI ALLOTTEE WELFARE ASSOCIATION THROUGH SECRETARY LALIT CHAUHAN VS GAURAV KATIYAR RESOLUTION PROFESSIONAL	Sec 60(5),Sec 60(5),Rule 11 of NCLT, 2016	16-08-2022	89-90 not clear page and vakalatnama incomplete and sign missing in application page	Kushagra Pandey

223	10-08-2022	Interlocutory Application (I.B.C)	710102065402022	COMPANY PETITION IB (IBC)/254(PB)2017	GIAN CHAND NARANG VS GAURAV KATIYAR RESOLUTION PROFESSIONAL	Application under any other provisions-IBC	16-08-2022	27-67,70-90, not clear page	ABHISHEK
224	10-08-2022	Interlocutory Application (I.B.C)	710102065022022	COMPANY PETITION IB (IBC)/275(ND)2020	SAI TECH MEDICARE PRIVATE LIMITED VS ALCHEMIST LIMITED	Sec 60(5)	18-08-2022	Page No. 95-96 Not Clear Page	Aasheesh
225	10-08-2022	Interlocutory Application (I.B.C)	710102065302022	COMPANY PETITION IB (IBC)/1018(ND)2020	SHAIENDRA SINGH VS C A MUKESH KUMAR JAIN RESOLUTION PROFESSIONAL	Regulation 33	16-08-2022	section wrong and 18-31 not clear page and vakalatnama incomplete	SHAIENDRA SINGH
226	16-08-2022	Interlocutory Application (I.B.C)	710102066312022	COMPANY PETITION IB (IBC)/335(ND)2022	MOHIT KUMAR GUPTA VS C A MUKESH KUMAR JAIN RESOLUTION PROFESSIONAL	Application under any other provisions-IBC	18-08-2022	12-14,55-57 not clear page	Rajiv Malik
227	10-08-2022	Company Application(Companies Act)	710102065082022	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/84(ND)2020	G.G. ERRECTORS AND CONSTRUCTORS PRIVATE LIMITED VS C A MUKESH KUMAR JAIN RESOLUTION PROFESSIONAL	Rule 11 of NCLT	12-08-2022	16-17 not clear page and memo party missing and sign missing in application page	Sougat Sinha
228	13-08-2022	Interlocutory Application (I.B.C)	710102065782022	COMPANY PETITION IB (IBC)/755(PB)2018	MR. VINOD VS GANGA RAM AGARWAL	Sec 60(5)	17-08-2022	60-78,80-83,85,87-92, not clear page	Astha Gupta
229	15-08-2022	Interlocutory Application (I.B.C)	710102066152022	COMPANY PETITION IB (IBC)/491(ND)2021	APPOLO EQUIPMENTS PRIVATE LIMITED VS AXIS TRUSTEE SERVICES LIMITED	Rule 11 of NCLT, 2016	16-08-2022	Wrong Filing	Saket
230	12-08-2022	Interlocutory Application (I.B.C)	710102065712022	COMPANY PETITION IB (IBC)/875(PB)2020	DHANKALASH DISTRIBUTERS PRIVATE LIMITED VS ARENA SUPERSTRUCTURES PVT LTD THROUGH RESOLUTION PROFESSIONAL MR. VISWANADHA SARMA	Sec 60(5)	16-08-2022	128-130,137-140,184-185,36 not clear page and vakalatnama incomplete	Krishan Kumar
231	16-08-2022	Interlocutory Application (I.B.C)	710102066252022	COMPANY PETITION IB (IBC)/344(ND)2022	SANDEEP YADAV VS BEST AGROLIFE LIMITED	Application under any other provisions-IBC	18-08-2022	affidavit not proper	MOHIT NANDWANI
232	13-08-2022	Interlocutory Application (I.B.C)	710102065772022	COMPANY PETITION IB (IBC)/91(PB)2022	DBS BANK INDIA LIMITED VS ABHISAR IMPEX PRIVATE LIMITED	Rule 11 of NCLT, 2016	18-08-2022	sign missing in application page	Juris Corp
233	16-08-2022	Interlocutory Application (I.B.C)	710102066282022	COMPANY PETITION IB (IBC)/361(PB)2018	MADHU JUNEJA VS ABHISAR IMPEX PRIVATE LIMITED	Application under any other provisions-IBC	18-08-2022	18-19 not clear page	MADHU JUNEJA
234	14-08-2022	Interlocutory Application (I.B.C)	710102066102022	COMPANY PETITION IB (IBC)/507(ND)2021	APPOLO EQUIPMENTS PRIVATE LIMITED VS AXIS TRUSTEE SERVICES LIMITED	Rule 11 of NCLT, 2016	16-08-2022	Wrong Filing	Saket
235	12-08-2022	Interlocutory Application (I.B.C)	710102065762022	COMPANY PETITION IB (IBC)/292(ND)2017	REGIONAL PF COMMISSIONER NOIDA VS ANG INDUSTRIES LTD.	Sec 42	17-08-2022	case type wrong, multiple pos upload, affidavit back dated, advocate welfare and court fee has been misplaced, dd not match, etc	SHIVANATH MAHANTA

236	16-08-2022	Restoration Application (IBC)	710102066302022		PRAVEEN JETHANI & ORS. VS ANIL KAUSHAL & ORS	Application under any other provisions-IBC	17-08-2022	memo party missed in application and in index section wrong sign missed in application stamp paper missed pdf not clear true copy sign missed \\\\ all pages not clear court fee and welfare missed in index	Pardeep
237	12-08-2022	Company Application(Companies Act)	710102065742022	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/6(ND)2021	JMA MARKETING LIMITED VS ANIL KAUSHAL & ORS	Rule 11 of NCLT	17-08-2022	49 hindi page 60 not clear page and due payment other section	Suman
238	12-08-2022	Interlocutory Application (I.B.C)	710102065632022	COMPANY PETITION IB (IBC)/1397(PB)2019	BRAHAM ARENJA VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)	17-08-2022	sign missing in application page and affidavit and stamp paper notary missing and double page numbering and volume wise index missing	Nithin
239	12-08-2022	Interlocutory Application (I.B.C)	710102065642022	COMPANY PETITION IB (IBC)/233(ND)2022	PRABHAT KUMAR VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Application under any other provisions-IBC	17-08-2022	21-22 not clear page and affidavit and stamp paper notary missing	PRABHAT
240	13-08-2022	Interlocutory Application (I.B.C)	710102065912022	COMPANY PETITION IB (IBC)/321(ND)2020	KAILASH CHANDER JAIN VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Application under any other provisions-IBC	17-08-2022	vakalatnama incomplete and 14-15 not clear page	KAMNA SINGH
241	12-08-2022	Interlocutory Application (I.B.C)	710102065732022	COMPANY PETITION IB (IBC)/652(PB)2019	RED MALL VAYAPARI WELFARE ASSOCIATION VS CELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	17-08-2022	page missing after 27 page	Mr. Viplav Acharya
242	12-08-2022	Interlocutory Application (I.B.C)	710102065752022	COMPANY PETITION IB (IBC)/3455(ND)2019	HANS RAJ BHOGRA RESOLUTION PROFESSIONAL OF M/S MK FURNCRAFT PVT. LTD. VS CELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 12(2)	17-08-2022	30-31,55,63,77,93, not clear page and affidavit missing	aditya gauri
243	13-08-2022	Interlocutory Application (I.B.C)	710102065982022	COMPANY PETITION IB (IBC)/712(PB)2019	GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED VS CELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	17-08-2022	memo party missing	Yogender Pal Singhal
244	16-08-2022	Interlocutory Application (I.B.C)	710102066372022	COMPANY PETITION IB (IBC)/2775(PB)2019	THE INDURE PRIVATE LIMITED VS SASANKA KIRAN PANDA	Sec 60(5)	18-08-2022	20,24,40, not clear page and memo party missing and sign missing in application page	PRASHANT MEHTA
245	13-08-2022	Interlocutory Application (I.B.C)	710102065942022	COMPANY PETITION IB (IBC)/416(ND)2022	BRIJESH KUMAR TAMBER VS SASANKA KIRAN PANDA	Application under any other provisions-IBC	17-08-2022	page 7 not clear page and sign missing in application page	Brijesh Kumar Tamber

246	13-08-2022	Interlocutory Application (I.B.C)	710102065802022	COMPANY PETITION IB (IBC)/1281(ND)2018	PANKAJ KHAITAN VS MR. ATUL TANDON	Sec 66(1)	17-08-2022	37,45,48,49,51-54,66-68, not clear page and section wrong please choose section any other provision	Pankaj Khaitan
247	13-08-2022	Interlocutory Application (I.B.C)	710102065902022	COMPANY PETITION IB (IBC)/247(ND)2022	HELPLINE FACILITY MANAGEMENT PRIVATELIMITED VS NBCC SERVICES LIMITED	Sec 60(5)	17-08-2022	memo party missing and section not mention in index and sign missing application page	N K SHARMA
248	14-08-2022	Interlocutory Application (I.B.C)	710102066032022	COMPANY PETITION IB (IBC)/630(PB)2021	SANJAY GARG IRP OF JBO GLOBEWORLD LLP VS NBCC SERVICES LIMITED	Application under any other provisions-IBC	18-08-2022	welfare and court fee missing and 34-35 not clear page and 14-16 page missing	Kunwarpreet
249	16-08-2022	Interlocutory Application (I.B.C)	710102066382022	COMPANY PETITION IB (IBC)/2666(PB)2019	THE INDURE PRIVATE LIMITED VS MAHIPAL SINGH	Sec 60(5)	18-08-2022	memo party missing and 18,22,36, not clear page and sign missing in application page	PRASHANT MEHTA
250	16-08-2022	Interlocutory Application (I.B.C)	710102066362022	COMPANY PETITION IB (IBC)/2665(PB)2019	ISHWARI CHAND KUSHWAHA VS THE INDURE PVT LTD	Sec 60(5)	18-08-2022	sign missing in application page and memo party missing	PRASHANT MEHTA
251	15-08-2022	Interlocutory Application (I.B.C)	710102066122022	COMPANY PETITION IB (IBC)/659(ND)2019	KAMAL AGARWAL VS UNJ IMPORT PRIVATE LIMITED	Rule 11 of NCLT, 2016	18-08-2022	10-11 not clear page and notary missing affidavit stamp paper	NAVNEET
252	16-08-2022	Interlocutory Application (I.B.C)	710102066352022	COMPANY PETITION IB (IBC)/1593(ND)2019	UTSAV SECURITIES PRIVATE LIMITED VS VOGUE CLOTHIERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	18-08-2022	memo party missing and section wrong	RAKTIM GOGOI
253	16-08-2022	Interlocutory Application (I.B.C)	710102066212022	COMPANY PETITION IB (IBC)/3507(ND)2019	BIKRAM SINGH GUSAIN VS VOGUE CLOTHIERS PRIVATE LIMITED	Sec 60(5)	18-08-2022	13 not clear page	Bikram Singh Gusain
254	16-08-2022	Interlocutory Application (I.B.C)	710102066202022	COMPANY PETITION IB (IBC)/1397(PB)2019	KRISHNA KUMAR AGRAWAL VS VOGUE CLOTHIERS PRIVATE LIMITED	Sec 60(5)	18-08-2022	39-40, not clear page	MOHIT NANDWANI
255	16-08-2022	Interlocutory Application (I.B.C)	710102066182022	COMPANY PETITION IB (IBC)/2574(ND)2019	BRIJ NANDAN KALRA VS VOGUE CLOTHIERS PRIVATE LIMITED	Sec 54(1)	18-08-2022	7-10 not clear page and memo party missing and double page number	BRIJ
256	16-08-2022	Interlocutory Application (I.B.C)	710102066412022	COMPANY PETITION IB (IBC)/2130(ND)2019	MOHIT DHADWAL VS VOGUE CLOTHIERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	18-08-2022	10 page not clear and court fee missing and true copy sign missing in annexure page and memo party missing and affidavit and stamp paper missing	Prerna
257	13-08-2022	Interlocutory Application (I.B.C)	710102065792022	COMPANY PETITION IB (IBC)/393(ND)2021	NILESH SHARMA VS VOGUE CLOTHIERS PRIVATE LIMITED	Sec 30	18-08-2022	Page No. 494 to 497 Not Clear Page No. 539 Pages Cut Some Pages Rotate	Aditi Sharma
258	05-08-2022	Interlocutory Application (I.B.C)	710102063982022	COMPANY PETITION IB (IBC)/512(ND)2020	JAI PRAKASH RAWAT RP FOR NORTH RAJASTHAN BUILDWELL PVT. LTD VS VOGUE CLOTHIERS PRIVATE LIMITED	Application under any other provisions-IBC	20-08-2022	Memo of Parties not page numbered and mentioned in Index.	Jai
259	12-08-2022	Interlocutory Application (I.B.C)	710102065622022	COMPANY PETITION IB (IBC)/571(ND)2020	SOMSHANKAR DASGUPTA VS RAKESH KUMAR AGARWAL	Sec 60(5)	17-08-2022	section not mention in index and vakaltanama incomplete	ROBIN SINGH SIROHI

260	12-08-2022	Interlocutory Application (I.B.C)	710102065682022	COMPANY PETITION IB (IBC)/205(ND)2020	SUNMAN CORPORATE SERVICES PRIVATE LIMITED VS PEREGRINE INDIA LOGIX PRIVATE LIMITED	Sec 12(2)	17-08-2022	13-16 not clear page	Richa
261	17-08-2022	Company Application(Companies Act)	710102066492022	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	6. SHRI PARVEEN KUMAR SUHAG COMPANY SECRETARY. VS PEREGRINE INDIA LOGIX PRIVATE LIMITED	Rule 11 of NCLT	18-08-2022	stamp paper and affidavit name different	devvrat
262	17-08-2022	Miscellaneous Application (IBC)	710102066502022	COMPANY PETITION IB (IBC)/2721(ND)2019	CHANDRA PRAKASH RESOLUTION PROFESSIONAL OF THREE C SHELTERS PRIVATE LIMITED VS PEREGRINE INDIA LOGIX PRIVATE LIMITED	Application under any other provisions- IBC	18-08-2022	main case not link	Sanjay Bhatt
263	17-08-2022	Interlocutory Application (I.B.C)	710102066422022	COMPANY PETITION IB (IBC)/189(PB)2018	ANIL GEOL LIQUIDATOR FOR MOODS HOSPITALITY PT LIMITED VS PEREGRINE INDIA LOGIX PRIVATE LIMITED	Regulation 44(2), Liquidation process Regulation, 2016	18-08-2022	incomplete document	ABHISHEK
264	14-08-2022	Company Application(Companies Act)	710102066042022	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	10. CONISTON DEVELOPERS PVT LTD VS UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION)	Rule 11 of NCLT	18-08-2022	120-125,159-164,195-202,204,232-233,235-237,272-279,313-314,316,319-321,372-377,395-410, not clear page and section not mention in index and complete true copy tc not allow and 137 hindi page	Shubhi Agarwal